

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.105  
TO BE ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2021**

**SELECTION AND PROCUREMENT OF COVID-19 VACCINES**

**105 SMT. PHULO DEVI NETAM:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the criteria adopted by Government to select and procure COVID-19 vaccines
- (b) the total quantum of vaccines that have been already procured and the total cost of procurement and
- (c) the total quantum of vaccines for which pre-procurement agreements have been entered into?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): The COVID-19 vaccines that have been granted permission for restricted use in emergency situation by the Drug Controller General of India [DCG(I)] have been selected and procured for COVID-19 vaccination drive in the country.
- (b): A total of 165 lakh doses of COVID-19 vaccine have been procured of which 110 lakh doses are of Covishield vaccine manufactured by M/s Serum Institute of India and 55 lakh doses are of Covaxin vaccine manufactured by M/s Bharat Biotech International Limited. The total cost of procurement of above mentioned doses of vaccines is INR 350.25 crore (all inclusive).
- (c): No Pre-procurement agreements have been entered into.